

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 638/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: PVI Marketing Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391-394

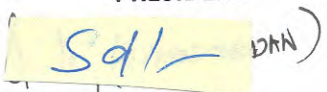
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RASEEV K GUEL	Advocate	Petitioner / Applicants	

ORDER

Application is disposed off with a direction to the Registrar, NCLT to take necessary steps for issuance of certified copy of the Scheme, as approved by the NCLT in its order. For future also, the Registrar, NCLT shall continue to follow the same practice.

The application is disposed off.


(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017